

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1695
TO BE ANSWERED ON 10.03.2025

Diversion of Forest Land

1695. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the amount collected in lieu of diversion of forest land for non-forest use till date;
- (b) whether the Government has fixed a target to bring 1/3rd of the geographical area under forest cover;
- (c) if so, the extent to which the said target has been achieved till date;
- (d) the details of the collected amount utilized for afforestation during the last three years, State-wise, especially in Karnataka; and
- (e) the details of funds collected through Public Private Partnership for increasing the forest cover and density of forests during the last three years, particularly in Karnataka?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) An amount of Rs. 94,843.60 crore has been received from various user agencies as compensatory levies in lieu of diversion of forest land for non-forest use till December, 2024 since inception of Ad-hoc CAMPA. These compensatory levies are utilised for compensatory afforestation and improvement of quality of forests for compensating the loss of forest land and ecosystem services. These funds are maintained in the Public Account of India and the Public Account of respective State and Union Territory.

(b)& (c) The National Forest Policy, 1988 envisages the national goal to have a minimum of one-third of the total land area under forest or tree cover and 2/3rd of the area under such cover in the hill mountainous regions of the country. As per the India State of Forest Report, 2023, the extent of forest and tree cover of India is estimated as 8,27,356.95 square kilometre which constitutes 25.17% of the geographical area of the country. The forest cover is 7,15,342.61 square kilometre whereas the tree cover is 1,12,014.34 square kilometre.

(d) As per information received from the States and Union Territories, out of the collected compensatory levies, an amount of Rs. 17,819.27 crore has been utilised on afforestation and related activities during last three years i.e. financial year 2021-22 to 2023-24. The State-wise information including State of Karnataka is enclosed in Annexure-I.

(e) The Ministry of Environment, Forest and Climate Change has not collected any fund through Public Private Partnership for increasing the forest cover and density of forests in any State including Karnataka and Union Territories during the last three years.

Annexure-I

Annexure referred to in reply of part (d) of the Lok Sabha Unstarred Question No. 1695 asked by Shri Kota Srinivasa Poojary regarding 'Diversion of Forest Land' due for reply on 10.03.2025.

Fund utilised under CAMPA by States/UTs on afforestation and related activities during the last three years i.e. Financial Year 2021-22 to 2023-24

Sl. No	State/UT	Fund Utilised (Rs. In crore)
1.	Andaman and Nicobar Islands	6.6
2.	Andhra Pradesh	349.62
3.	Arunachal Pradesh	614.77
4.	Assam	251.24
5.	Bihar	107.45
6.	Chandigarh	6.77
7.	Chhattisgarh	2624.66
8.	Delhi	25.03
9.	Goa	72.38
10.	Gujarat	565.54
11.	Haryana	411.37
12.	Himachal Pradesh	248.04
13.	Jammu and Kashmir	453.37
14.	Jharkhand	770.5
15.	Karnataka	857.88
16.	Kerala	24.16
17.	Ladakh	39.69
18.	Madhya Pradesh	2228.08
19.	Maharashtra	1243.49
20.	Manipur	67.94
21.	Meghalaya	43.975
22.	Mizoram	33.76
23.	Odisha	2606.64
24.	Punjab	385.42
25.	Rajasthan	633.77
26.	Sikkim	202.8
27.	Tamil Nadu	25.95
28.	Telangana	1156.81
29.	Tripura	79.05
30.	Uttar Pradesh	761.71
31.	Uttarakhand	863.5
32.	West Bengal	57.3
	Total	17819.27
